



Government of Jammu and Kashmir
Tourism Department: Civil Secretariat
Srinagar/Jammu.

Notification,

Srinagar, the 24th November, 2017.


SRO 477- In exercise of the powers conferred by section 50 of the Jammu and Kashmir Registration of Tourist Trade Act, 1978 (Act No. IX of 1978), the Government of Jammu and Kashmir hereby make the following amendment in the Jammu and Kashmir Tourist Trade Rules, 1979; namely:-

in rule 3, clause (iv), after sub-clause (m), the following clauses shall be added; namely:-

- | | |
|----------------------------|--|
| (n) <i>Golf Cart Ride</i> | <i>Rs. 60/- per person for 1 km ride.</i> |
| (o) <i>Hot air balloon</i> | <i>Rs. 350/- per person for a single ride.</i> |

Now, in pursuance of sub-section (3) of section 50, any person who desires to object to the aforesaid amendment may submit his/her objections /suggestions for consideration in writing to the Secretary to Government, Tourism Department, Civil Secretariat within a period of 30 days from the date of issuance of this notification. Any objection/ suggestion received after the expiry of the said period shall not be entertained.

By Order of the Government of Jammu and Kashmir


(Sarmad Hafeez) IAS
Secretary to Government
Tourism Department

TSM/TT-Act/27/2009(Part 2nd)

Dated 24.11.2017

Copy for information and necessary to the:-

01. All Administrative Secretaries to Government.
02. Principal Secretary to Hon'ble Chief Minister.
03. Divisional Commissioner, Jammu/Kashmir.
04. All Head of Departments.
05. Special Secretary to Hon'ble Chief Minister (Minister I/C Tourism) for information of the Hon'ble Chief Minister.

06. Director Information, J&K Jammu. He is requested to get the contents of the notification published in the leading local newspapers both at Srinagar as well as Jammu.
07. All Deputy Commissioners
08. Director Tourism Jammu/Kashmir
09. Chief Executive Officer, _____ Development Authority.
10. General Manager, Government Press J&K, Srinagar with the request to kindly publish the above notification in the next issue of Government Gazette.
11. Special Assistant to Hon'ble Minister of State for Tourism for information of Hon'ble Minister of State.
12. Private Secretary to Secretary to Govt., Tourism Department.
13. Chief Minister's Secretariat.
14. Stock file.